

General Circular No: 4/2010

No. 2/7/2010-CL.V
Government of India
Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhavan,
Dr. Rajendra Prasad Road,
New Delhi-110 001.

Dated the 22nd November, 2010

To
All Regional Directors
All Registrars of Companies

Subject:- Change in additional fee to be levied for delays in filing Forms

In partial modification of the earlier Circular No.14/3/87-CL-V Vol.III dated 21.3.1995, the following table shall be applicable for additional fee to be levied for delays in filing Forms other than Form 5:-

Period of Delay	Fixed rate of additional fee
Upto 30 days	Two times of normal fee
More than 30 days and upto 60 days	Four times of normal fee
More than 60 days and upto 90 days	Six times of normal filing fee
More than 90 days	Nine times of normal filing fees

2. The above table shall be applicable from 5-12-2010.

(E.Selvaraj)
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